



THE HIGH COURT OF KERALA

108183

Kochi - 682 031
Dated - 29-11-2017

PROCEEDINGS

Judiciary - Transfer and Postings of District Judges Orders -Issued

ORDER NO. B1(A) 62/2017

As part of the Transfer and Postings of the District Judges, the following orders are issued;

1. Smt.Sreekala Suresh., Addl.District Judge-I/ Addl.MACT, Thalassery is transferred and posted as Judge, Family Court, Ettumanoor. She will hand over the charge of her office to the officer at Sl.No.2 and proceed to take charge as Judge, Family Court, Ettumanoor from the Judge, Family Court, Pala.

2.Sri.P.N. Vinod., Addl.District Judge-II/Addl.MACT, Thalassery is transferred and posted as Addl.District Judge-I/Addl.MACT, Thalassery. The officer will hand over his charge to the Addl.District Judge-III/Addl.MACT,Thalassery and take charge as Addl.District Judge-I/Addl.MACT, Thalassery from the officer at Sl.No.1.

The Addl.District Judge-III/Addl.MACT,Thalassery will hold the full additional charge of Addl.District Judge-II/Addl.MACT, Thalassery, until further orders.

3.Sri.Johny Sebastian., Spl.Judge(SPE/CBI), Thiruvananthapuram is transferred and posted as Addl. District Judge -III/Addl MACT, Mavelikkara .The Officer will hand over the charge of his office to the officer at Sl.No.4 and proceed to take charge as Addl. District Judge -III/Addl MACT, Mavelikkara from Addl. District Judge -II/MACT, Mavelikkara.

4.Sri.J. Nazar., Addl.District Judge-IV/Addl.MACT, Thiruvananthapuram is transferred and posted as Spl Judge(SPE/CBI), Thiruvananthapuram. The officer will hand over his charge to Addl.District Judge-V/Addl.MACT, Thiruvananthapuram and take charge as Spl.Judge (SPE/CBI) Thiruvananthapuram from the officer at Sl.No.3 .

The Addl.District Judge-V/Addl.MACT, Thiruvananthapuram will hold the full Addl.charge of Addl.District Judge-IV/Addl.MACT, Thiruvananthapuram, until further orders.

The officers at Sl.Nos.1 to 4 are not eligible for transfer grant. The officers at Sl.Nos.1 and 4 are eligible for Special Pay for extra Administrative work at the rate of Rs. 2500/- in their new post.

(By Order)



K Babu

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.

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- The Additional Chief Secretary to Govt.Home(C) Dept.,Thiruvananthapuram(With C/L)
- The Director and Addl.Director, Kerala Judicial Academy, Athani, Aluva.
- The District Judges ,Thiruvananthapuram, Kottayam, Alappuzha and Thalassery.
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretaries to Hon'ble Mr.Justice P.N.Ravindran, Hon'ble Mr.Justice C.T Ravikumar, Hon'ble Mr.Justice V.Chitambaresh and Hon'ble Mr.Justice A.M Shaffique.
- The Officers concerned
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B3(B) B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & IT Section,High Court.
- The Finance Wing, High Court.
- The File/Stock File.

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